

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA

UNSTARRED QUESTION NO. : 2290
(TO BE ANSWERED ON THE 12th February 2026)

SHORTAGE OF MANPOWER IN AVIATION REGULATORY BODIES

2290. SHRI KAMAKHYA PRASAD TASA

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the details and the total number of technical and operational posts currently vacant in all major Aviation Regulatory Bodies;
- (b) whether this shortage of manpower has an impact on the frequency and thoroughness safety audits, inspections and surveillance programmes conducted by these bodies and if so, the details thereof; and
- (c) the specific steps being taken by the Government to attract, train and retain highly specialised and technical personnel required for these critical roles?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c) The total number of sanctioned posts in Directorate General of Civil Aviation (DGCA) is 1630. Out of 1630 posts, 441 posts (426 technical Posts and 15 non-technical posts) have been created during the period 2022 to 2024 keeping in view of future expansion of civil aviation as part of restructuring of DGCA. The number of vacant posts in DGCA is 787. In last 4 months, following steps have been taken to strengthen manpower in DGCA:

- i. 15 officers/officials and 09 Flight Operations Inspector (FoIs) have joined.
- ii. DPC for 31 officers completed.
- iii. 164 Technical officers, 1 FoI and 3 stenographer have been selected to join.
- iv. DR proposal for 94 posts of different cadres is at various stages.

The total number of sanctioned posts in BCAS is 598, out of which 230 posts are vacant. Keeping in view of effective supervision, additional 84 posts have been created in 2024.

The shortfall has not impacted the functioning of these organizations. Further, all methods of recruitment are pursued vigorously in order to ensure timely and continuous availability of requisite manpower. To meet requirements in the interregnum due to vacancies arising from reasons like inadequate response to advertisements, non-joining of selected candidates, insufficient response to deputation posts and others, efforts are made to recruit persons through short terms contractual hiring.

Structure and continuous capacity building framework has been put in place for training of the officers of regulator. The training programmes are updated with evolving international standards, technological advancements and industry best practices.
